

National Company Law Tribunal

Allahabad Bench

CP NO. 99/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: M/s Mega Smart (China) Ltd

SECTION OF THE COMPANIES ACT: U/S 241-242 of the companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

Order dated 07.03.2017

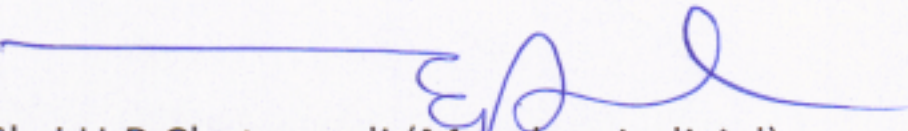
CP NO 99/ND/2016 M/S Mega smart (china) Ltd & anr

Mr. sahid kazmi represent the petitioner company the present case is received as a transferred case from the Principal Bench, NCLT, Delhi. Today non ^{appeared} ~~represents~~ _{For Respondent} therefore the petitioner counsel is directed to issue fresh notice to the parties for filing reply to the petition. Learned counsel further informs that Principal Bench has permitted the petitioner company for inspection of records. A copy of this order may be furnished to the registrar of this bench for the purpose of making inspection.

The matter be listed on 14.04.2017.

For compliance
Shri
17/3/17
Sri Amar Chaudhary
LA

Dated 07.03.2017


Shri H.P Chaturvedi (Member Judicial)